

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO.*280
TO BE ANSWERED ON 09.08.2024

ROLE OF NGOS IN WELFARE OF WOMEN AND CHILDREN

*280. SHRI MANISH JAISWAL :

Will the Minister of **WOMEN AND CHILD DEVELOPMENT** be pleased to state :

- (a) the details of schemes being implemented for the empowerment of Women and development of Children through Non-Governmental Organizations (NGOs) in Jharkhand, district-wise including Hazaribagh;
- (b) whether the Government has put in place any mechanism to monitor the functioning of NGOs working in this region, if so, the details thereof;
- (c) whether it has been reported that some NGOs working in Jharkhand have mis-utilized the funds allocated to them to execute Centrally Sponsored Schemes;
- (d) if so, the details thereof and the instances reported in this regard during the last three years; and
- (e) the details of the measures taken/proposed to be taken to strengthen the role of NGOs in promoting the welfare of women and children in rural and tribal areas of Jharkhand?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (E) OF THE LOK SABHA STARRED QUESTION NO.280 FOR ANSWER ON 09.08.2024 RAISED BY SHRI MANISH JAISWAL REGARDING ROLE OF NGOs IN WELFARE OF WOMEN AND CHILDREN

(a) to (e) : The Ministry of Women and Child Development implements various schemes and programmes for welfare of women and children under its major Umbrella schemes namely Mission Shakti, Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0) and Mission Vatsalya. The details of relevant schemes are as follows :

Mission Shakti

Under the overarching Mission Shakti, Swadhar Greh for Women in difficult circumstances and Ujjawala for Prevention of Trafficking have been merged and known as Shakti Sadan which is an Integrated Relief and Rehabilitation Home for women in distress situations including trafficked women. It aims at creating a safe and enabling environment for the women in distress situations, to enable them to overcome the difficult circumstances. The Scheme is a demand driven centrally sponsored scheme, under which funds are released directly to the States/UTs for its implementation.

Further, the Sakhi Niwas Scheme (Working Women Hostel) under the overarching Mission Shakti, is a demand driven Centrally Sponsored Scheme, under which funds are released directly to the States/UTs for its implementation. The scheme aims to promote availability of safe and conveniently located accommodation for working women in urban, semi-urban and also in rural areas where employment opportunity for women exists.

Under the Scheme, financial assistance is provided for running of Sakhi Niwas in rented premises for working women and for those women who are under training for job. Provision of Day Care Centre for children of the residents of the Sakhi Niwas is an important aspect of the scheme.

The States/UTs assess their requirement as per local needs under Shakti Sadan and Sakhi Niwas and proposals are approved by the Programme Approval Board (PAB) after discussion with State/UTs.

Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0):

Schemes for nutrition and health care and development of children are implemented through Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0).

Mission POSHAN 2.0 is an Integrated Nutrition Support Programme. The Poshan Abhiyaan, Anganwadi Services Scheme and the Scheme for Adolescent Girls have been aligned under this Mission. Poshan 2.0 seeks to optimize the quality and delivery of food under the Supplementary Nutrition Program. The Scheme is designed to address the issue of malnutrition through transparency, accountability,

diet diversity and quality, food fortification, greater grassroots involvement and last-mile delivery of services supported by key strategies. Under Poshan 2.0, focus is also on leveraging traditional systems of knowledge and popularizing use of millets.

Under POSHAN Abhiyaan, for the first time, Anganwadi workers have been provided smart phones and Anganwadi Centres have been equipped with Growth Monitoring Devices to promote regular growth monitoring of children. Under the Abhiyaan, IT systems have been leveraged to strengthen and bring about transparency in nutrition delivery support systems through the Poshan Tracker.

The Ministry of Women and Child Development has introduced a Centrally Sponsored Scheme namely, 'Palna' for all States/UTs, for providing day care facilities and protection to children. Under Palna, Ministry has extended free services of childcare through Anganwadi-cum-Crèche (AWCC). The objective of Palna component is to provide quality creche facility in safe and secure environment for children (from ages 6 months – 6 years), nutritional support, health and cognitive development of children, growth monitoring, immunization and pre-primary education.

Mission Vatsalya

Mission Vatsalya scheme is a Centrally Sponsored Scheme (CSS) which is implemented through States/Union Territories (UTs) to deliver services for Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) which include services of Institutional Care and Non-Institutional Care. The fund sharing pattern is in the ratio of 60:40 for all States and UTs with legislature except the North-Eastern States and Hilly States - Himachal Pradesh and Uttarakhand and UT of Jammu & Kashmir, where the cost of sharing is 90:10. In UTs without legislature, the cost is 100% on the Central Government.

Under the Schemes of the Ministry, funds are released directly to the States/UTs. Further funds are disbursed by the respective State/UT Governments to the implementing agencies which are involved in implementation of scheme components at State level and include the Non-Governmental Organizations (NGOs) also. The funds are released through the Public Financial Management System (PFMS) portal on completion of the requisite requirements such as submission of Utilization Certificate, Statement of Expenditure etc. Further, NGOs are mandated to comply, *inter-alia*, with the provisions of The Juvenile Justice (Care and Protection of Children) Act, 2015 and Rules thereunder including registration under Mission Vatsalya.

The Ministry issues various guidelines and advisories from time to time for strengthening implementation of schemes under the Ministry including Mission Vatsalya by the States/UTs. The Ministry also regularly engages with the States/UTs with regards to Scheme implementation. The Ministry has held zonal conferences and sensitization/ dissemination workshops to promote and implement the scheme effectively.
